

12 hrs.

# RE. ADJOURNMENT MOTIONS

श्री राम बिलास पासवान: (हाजीपुर): अध्यक्ष जी, पिछले सत्र से आपको लिख कर के देता आ रहा हूँ कि 5 हजार हरिजन, मराठवाड़ा यूनिवर्सिटी का नाम बदलकर डाक्टर अम्बेडकर यूनिवर्सिटी रखने के सम्बन्ध में अभी तक कोई कार्यवाही नहीं की गई, इसके लिए जेल गये हैं, इस सम्बन्ध में मैं नोटिस दे रहा हूँ, मोशन दे रहा हूँ।

अध्यक्ष महोदय : मोशन दीजिए, मैं देख लूंगा :

श्री राम बिलास पासवान : एडजर्नमेंट मोशन दिया है, कालिंग अटेंशन दिया है, मैं आपसे मिला भी था, आपने कहा था कि इस सम्बन्ध में मंत्री जी को कहा है, मंत्री जी इस सम्बन्ध में जवाब देंगे।

अध्यक्ष महोदय : आप आज आ जाइए, बात कर लेंगे।

SHRI RATANSINH RAJDA (Bombay South): I have given a notice under rule 197 about the brutal lathi charge on Afgan students.

MR. SPEAKER: No, not allowed.

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, kindly allow the adjournment motion on the brutal lathi charge on teachers in Rajasthan, as a result of which many teachers have been injured.

MR. SPEAKER: Not allowed.

PROF. MADHU DANDAVATE (Rajapur): Since you were not well, the Deputy-Speaker has said the privilege motion...

MR. SPEAKER: I will inform you.

12.03 hrs.

# PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF INDIAN PETROCHEMICALS CORPORATION LTD., 1979-80 AND MADRAS FERTILIZERS LTD., MANALI, 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): On behalf of Shri P. C. Sethi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1955:—

(1) (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, for the year 1979-80.

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1529/80]

(2) (i) Review by the Government on the working of the Madras Fertilizers Limited, Manali (Madras), for the year 1979-80.

(ii) Annual Report of the Madras Fertilizers Limited, Manali (Madras), for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1530/80]

# RE. CALLING ATTENTION

श्री राजनाथ सोनकर शास्त्री (सैदपुर): अध्यक्ष महोदय, मैंने एक कालिंग अटेंशन दिया था, जिसमें एक हरिजन विधायिका पर एक सब इन्स्पेक्टर ने पिस्तौल तानी थी और उसके बच्चों की पिटाई की थी, उसका क्या हुआ ?

अध्यक्ष महोदय : अगर आपने दिया था तो वह विचाराधीन है ।

श्री धनिक लाल मण्डल (झझारपुर) : अध्यक्ष महोदय, विद्यार्थियों को छोड़ कर शिक्षकों पर लाठी का प्रहार शुरू हो गया है । सरकार किसी भी समस्या को शांतिपूर्ण ढंग से हल नहीं कर पा रही है ।

अध्यक्ष महोदय : मैं उत्तर दे चुका हूँ ।

श्री धनिक लाल मण्डल : मेरा व्यवस्था का प्रश्न है ।

अध्यक्ष महोदय : ओवर रूल, मैंने रोक दिया है ।

श्री धनिक लाल मण्डल : हमारी बात सुन लीजिए, आपको रोकने का पूरा अधिकार है, लेकिन आप इस तरह से नहीं सुनेंगे तो हमारा यहां रहना और काम करना मुश्किल हो जाएगा ।

अध्यक्ष महोदय : इतना लिबरल कोई नहीं है ।

श्री धनिक लाल मण्डल : यह सरकार हिंसा पर उतारू हो गई है ।

अध्यक्ष महोदय : आप तो गृह मंत्री रहे हैं, ऐसा क्या कह रहे हैं ।

श्री धनिक लाल मण्डल : हिंसा का बढ़ता हुआ जो हाथ है इसको कहाँ जा कर थामा जाएगा ? अब तक विद्यार्थियों पर लाठी, गोली चलती थी लेकिन अब टीचर्स पर भी लाठी चल रही है । यह सरकार खुद हिंसा बढ़ा रही है ।

श्री रामावतार शास्त्री : (पटना) : मेरा कॉलिंग एटेंशन दो बजे क्यों रखा गया है ?

अध्यक्ष महोदय : आप तो खुद-समझदार आदमी हैं । कुछ सोच कर ही किया होगा ।

12.55 hrs.

# STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI\* CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

(1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and Sixth Report (Sixth Lok Sabha) on Defence Services.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I of Hundred and Twentieth Report (Sixth Lok Sabha) on New Lines and Line capacity works.

12.00 hrs.

## STATEMENT RE. COMPLETION OF THE DEMONSTRATION SPONGE IRON PLANT AT KOTHAGUDEM, ANDHRA PRADESH

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I am very happy, Sir, to inform the House that the demonstration sponge iron plant which was being put up by the Government of India at Kothagudem in Andhra Pradesh with the assistance of UNDP/UNIDO has been completed and the results achieved during the trial runs have been highly satisfactory. The capacity of the plant is 30,000 tonnes per annum. The hon. Members are aware that there are two